

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3030
ANSWERED ON:08.12.2009
FBI OFFICE IN INDIA
Roy Shri Mahendra Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Federal Bureau of Investigation (FBI) of the USA had been allowed to set up an office in the country;
- (b) if so, the reasons therefor; and
- (c) the details of the activities undertaken by the FBI in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (c): The Government of India had accorded approval for opening the FBI Legal Attaché Office in the US Embassy in New Delhi on the basis of reciprocity in Feb. 2000. The activities of the Office are limited to liaison with Indian Law Enforcement Agencies and do not include any independent investigation or any other activity outside the liaison function.